

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

LOK SABHA

**UNSTARRED QUESTION NO. 3389
TO BE ANSWERED ON JANUARY 01, 2019**

HOUSES UNDER PMAY

NO. 3389 SHRI P.K. BIJU:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has provided funds for construction of houses under the Pradhan Mantri Awas Yojana in Kerala;**
- (b) if so, the details thereof;**
- (c) whether the State Government of Kerala has given a report on the number of houses damaged/destroyed during the time of floods;**
- (d) if so, whether the Government has any plan to sanction any special assistance; and**
- (e) if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)**

(a) & (b) Yes, under the Pradhan Mantri Awas Yojana (Urban) {PMAY (U)} being implemented by the Ministry of Housing and Urban Affairs, central assistance of Rs. 934.64 crore has so far been released for the State of Kerala. Further, under Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) being implemented by the Ministry of Rural Development, Rs. 121.90 crore has been released to the State of Kerala as 1st installment.

(c) to (e) In September 2018, the State Government of Kerala informed that a total of 17,810 houses had been destroyed / damaged in urban areas in the devastating flood occurred in August 2018 and requested for special sanction to provide financial assistance to renovate houses under PMAY (U) damaged in the flood.

In response, Rs. 492.95 crore of central assistance was released to the State of Kerala by relaxing the conditions, as a special case, for releasing 2nd instalment, for construction of houses including those damaged due to floods which were approved under PMAY(U).

The State Government of Kerala was also advised to submit project proposals, as soon as possible, with due approval of the State Government for construction of houses of the flood affected persons/households who are eligible under PMAY (U) for consideration of grant of central assistance as admissible under PMAY (U). No such project proposals from the State Government have, however, been received so far.

Ministry of Rural Development has reported that under PMAY-G, one proposal was received from the State of Kerala in the wake of Cyclone "Ockhi" detailing about 235 beneficiaries affected by the Cyclone. But the proposal was not as per Framework for Implementation of PMAY-G. Also, two VIP references were received in the Ministry of Rural Development regarding 12,477 houses damaged completely owing to Monsoon Floods in the year 2018. State of Kerala was requested to send a consolidated proposal as per Framework for Implementation of PMAY-G; however, the same has not been received so far.
